| | Annexure-5 Name of the corporate debtor: M/S.Naolin Infrastructure Pvt Ltd. Date of commencement of CIRP: 04-06-2024 List of creditors as on:06-08-2024 | | | | | | | | | | | | | |
|-----|--|-----------------|---------------------------|----------------|--------------------------|---------------------------|------------------------|--------------------------------------|--|--|--------------|-----------------|------------------|--|
| | List of operational creditors (Workmen) | | | | | | | | | | | | | |
| | (Amount in₹) | | | | | | | | | | | | | |
| SI. | Name of authorised representative, if | Name of workman | Details of claim received | | | Details of claim admitted | | | | Amount of any mutual dues, that may be | | Amount of claim | Remarks, if any | |
| No. | any | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | set-off | verification | not a dmitted | Terminas, ii any | |
| | | | | | | Nil | | | | - | - | (| nil | |
| | | | | | | | | | | | | | | |